

Dated 27-4-09

CCP No 35102
O.A. No. 308/06

HON'BLE SHRI M. KANTHAIYAH, MEMBER (J)
HON'BLE SHRI A.K. MISHRA, MEMBER (A)

App: None
Res: None

Even on the earlier occasion on 3.11.08, no representation
on behalf of the applicant, which shows that the
is not interested in prosecuting the case. Hence
CCP is dismissed for non-prosecution.

M
mcm

Am(0)

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Office of
Central Bureau
Dated 27-4-2009
Fol. No. 015-2009